

SHRI GOKUL SAIKIA: Where is my protection? I am also a Member of Parliament, you are also a Member of Parliament, he is also a Member of Parliament. Where is my protection? Why don't they impose President's rule in Assam?... (*Interruptions*).

MR. SPEAKER: Mr. Saikia, I have got your letter. I have written to the Home Ministry about your protection.

SHRI GOKUL SAIKIA: I have not received any reply, Sir.

MR. SPEAKER: I have not written to you, I have written to the Home Minister, the proper authority to safeguard your interest and your life and property. Everything is done in a proper manner...

(*Interruptions*)

SHRIGOKUL SAIKIA: It is a question of my wife's life, it is a question of my daughter's life... (*Interruptions*).

MR. SPEAKER: You can be very patient, you can be very logical. What is the fun in shouting like that?...

(*Interruptions*)

MR. SPEAKER: One minute. I have to make an announcement.

12.02 hrs.

#### VACATION OF SEATS BY MEMBERS

[*English*]

MR. SPEAKER: I have to inform the House that under the provisions of clause (i) of Article 158 of the Constitution, the seats of Shri Chintamani Panigrahi, Member from Bhubaneswar constituency of Orissa and

Shri Williamson A. Sangma, Member from Tura constituency of Meghalaya have become vacant with effect from 10 July, 1989 and 21 July, 1989 respectively, consequent to their assuming the offices of the Governor of Manipur and Mizoram.

PROF. SAIFUDDIN SOZ (Baramulla): Sir, an impression is sought to be created that there is law and order problem in Jammu and Kashmir State. I want to assert in this august House that I have figures to prove that Jammu and Kashmir State is still the most peaceful State in India... (*Interruptions*).

MR. SPEAKER: You can make a statement under rule 377...

(*Interruptions*)

SHRI ABDUL RASHID KABULI (Srinagar): Sir, the situation is not good...

(*Interruptions*)

MR. SPEAKER: It is only your opinion...

(*Interruptions*)

MR. SPEAKER: I have not allowed you. I heard you yesterday. Now you take your seat...

(*Interruptions*)

MR. SPEAKER: This is the opinion that you have expressed yesterday...

(*Interruptions*)

MR. SPEAKER: I have not allowed Mr. Kabuli to say anything...

(*Interruptions*)